

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 20 /HCS

Dated: 06/04/2018

**OFFICE ORDER**

In continuation of Office Order No. 309/HCS dated 13.09.2017, Ms. Jwala D. Thapa, Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok is reverted to the Court of Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim with immediate effect.

By Order,

287-321

Sd/-  
**REGISTRAR GENERAL**

Memo No. : V (\_\_\_\_)/Confdl./HCS/

Date: 06/4/2018

Copy to:

1. Ms. Jwala D. Thapa, Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.
2. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
3. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Additional Chief Secretary, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (East) at Gangtok.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (South) at Namchi.
12. The District & Sessions Judge (West) at Gyalshing.
13. The District & Sessions Judge (Spl. Div. –I)I/C at Gangtok.
14. The District & Sessions Judge (Spl. Div. –II)I/C at Gangtok.
15. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
16. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
17. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.

18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
19. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
21. The Civil Judge-cum-Judicial Magistrate (North)I/C at Mangan.
22. The Civil Judge-cum-Judicial Magistrate (West)I/C at Gyalshing.
23. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
24. The Civil Judge-cum-Judicial Magistrate (South)I/C at Namchi.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (North) at Mangan.
27. The District Magistrate (South) at Namchi.
28. The District Magistrate (West) at Gyalshing.
29. The Special Secretary, Sikkim State Legal Services Authority, Development Area Gangtok.
30. The Special Secretary, Home Department, Government of Sikkim, Gangtok.
31. The General Secretary, Bar Association of Sikkim, Gangtok.
32. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
33. The General Secretary, High Court of Sikkim Bar Association, Gangtok
34. All Section In-charge, High Court of Sikkim.
35. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
36. Guard File.
37. File.

  
6/14/18  
**JOINT REGISTRAR -CUM- READER**